

**NATIONAL COMPANY LAW TRIBUNAL****राष्ट्रीय कंपनी विधि अधिकरण****CUTTACK BENCH****कटक खंडपीठ****ORDER OF THE HEARING ON 29<sup>th</sup> April, 2024, 10:30 A.M.**

CP (IB) No. 33/CB/2022, IA (IB) No. 114/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Refine Alloys Pvt. Ltd. -Vs- Balasore Alloys Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)                      Mr. Saswat K. Acharya, Adv. }  
    Mr. Sanwal Tibrewal, Adv.    } CP 33/22  
    Mr. Abhijeet Agarwal, Adv.  }  
    Mr. Sandeep S. Ladda, Adv.  } IA 114/24

For Respondent (s)                     Mr. Saswat K. Acharya, Adv. }  
    Mr. Sanwal Tibrewal, Adv.    } IA 114/24  
    Mr. Abhijeet Agarwal, Adv.  }  
    Mr. Sandeep S. Ladda, Adv.  } CP 33/22  
    Mr. Adnan Ansari, Adv.

**ORDER****IA (IB) No. 114/CB/2024:**

This application has been filed under Rule 11 of NCLT Rules, 2016 to take on record sur-rejoinder. Ld. Counsel Mr. Sandeep S. Ladda appears for the applicant, who is the respondent in the main CP. Reply to this application is already filed, which is under scrutiny. Applicant counsel represented that matter is likely to be settled between the parties prior to first week of June, 2024. List the matter on 19.06.2024 for reporting settlement.

**CP (IB) No. 33/CB/2022:**

Both sides counsel present. IA(IB) No. 114/CB/2024 is pending. List the matter on 19.06.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**